

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 316 of 2013 & IA No. 412 of 2013 & IA No. 89 of 2015

Dated : **15th March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

M/s Wardha Power Co. Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Hemant Singh
Mr. Tabrez Malawat

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghuvamsy for R-1

Mr. G. Saikumar
Mr. Nitish Gupta
Ms. Saumya Saikumar

ORDER

Mr. Buddy A. Ranganadhan, learned counsel appearing for the Respondent Commission and Mr. G. Saikumar, learned counsel appearing for the Respondent No.2/Discoms have argued on the points raised in the appeal and have concluded their arguments.

Mr. Hemant Singh, learned counsel appearing for the Appellant has also completed his arguments in his rejoinder submissions. Thus, the arguments of the contesting parties have been concluded in the matter.

Judgment is reserved.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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